

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
DRASTEEL REALCON PRIVATE LIMITED OPERATING IN REAL ESTATE INDUSTRY AT NOIDA
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution
Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Drastee Realcon Private Limited; PAN: AAHCD5098D CIN : U45209UP2019PTC123293
2.	Address of the registered office	C-45 Sector 62 Noida Gautam Buddha Nagar UP 201307 India
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Greater Noida, U.P. (Development Rights)
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL*
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL	Details can be sought by emailing – cirp.drpl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL	Details can be sought by emailing – cirp.drpl@gmail.com
10.	Last date for receipt of expression of interest	26 February 2024
11.	Date of issue of provisional list of prospective resolution applicants	07 March 2024
12.	Last date for submission of objections to provisional list	12 March 2024
13.	Date of issue of final list of prospective resolution applicants	22 March 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27 March 2024
15.	Last date for submission of resolution plans	26 April 2024
16.	Process email id to submit EOI	cirp.drpl@gmail.com

*As per the best available information received from the suspended Board of Directors.

Note -1. This Form G is an extension of the original Form G issued on 22 September 2023, pursuant to which the last date for submission of EOI, after multiple extensions was kept as 25 January 2024. The last date for submission of EOI is now further being extended from 25 January 2024 to 26 February 2024.

2. The abovementioned timelines are subject to the approval of an extension application which is to be filed by the resolution professional with the Hon'ble National Company Law Tribunal



Ajit

Ajit Gyanchand Jain
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For Drastee Realcon Private Limited
AFA valid upto 10 October 2024

Date: 25 January 2024

Place: Ahmedabad